

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.304
IA-3385/2020
In
IB-432(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha

.....APPLICANT/PETITIONER

Vs.

M/s. Three C Homes Pvt. Ltd

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 22.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RA	: Mr. Gopal Jain Sr. Adv., Mr. Abir Roy, Mr. Vivek Pandey, Ms. Sukanya Viswanathan, Ms. Suvarna Kashyap- Advocates
For the RP	: Mr. Rishabh Jain, Advocate
For YEIDA	: Adv. Pranav Tanwar.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **04.05.2023.**

-SD-
(Court Officer)